

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 4834/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

PREM NARAYAN MISHRA

Respondent(s)

(IA No. 91909/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 139280/2019 - EXEMPTION FROM FILING O.T. and IA No. 91910/2019 - EXEMPTION FROM FILING O.T.)

Date : 29-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) :

Ms. Rajdeepa Baruha, Sr. Adv.
Ms. Sakshi Kakkar, AOR

For Respondent(s) :

Mr. Praveen Swarup, AOR
Mr. Ameet Siingh, Adv.
Mr. Devesh Maurya, Adv.
Mr. Sukhamrit Singh, Adv.
Mr. Saurabh Rohilla, Adv.
Mr. Ashu Tomar, Adv.
Mr. Rohit Swarup, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1) Learned senior counsel appearing on behalf of the appellants seeks time to take further instructions with respect to other persons regarding their regularisation as pleaded by the respondent.
- 2) As prayed, list after four weeks.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR